NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 2909/2021 IA 273/2022 IA 487/2022 in C.P. (IB)/4537(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **IA 2909/2021 Rupnarayan S. More**
IA 273/2022 Rupnarayan S. More V/s Teevra Impex Pvt Ltd
IA 487/2022 Rupnarayan S. More V/s Aadit Metal Trade Private Limited
IN THE MATTER OF
Teevra Impex Pvt Ltd
V/s
Aadit Metal Trade Pvt Ltd

APPEARANCE :

FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: 60(5) Sec 43(1) r/w Sec 44 (1) Sec 19(2) u/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

23.09.2022
ANKIT